

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.01.2025

NOTICE

Please take notice that the bench notified for the **Court of Chairperson on 07.01.2025 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (10:30 AM)

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)

By order of Hon'ble Chairperson -Sd/-Registrar